

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

20. IA(IBC)(LIQ.)/09(MB)2024
IN
C.P. (IB)/1055(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: State Bank Of India
Vs
Vindhyavasini Buildcon Private Limited

Section 7, 33(1) (b) (i) to (iii) a/w Sec 33(3) of Insolvency and Bankruptcy Code,
2016

ORDER

Mr. Vaibhav Kamble, Ld. Counsel for the Applicant present.

Post this matter on **03.05.2024** before the Regular Bench.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

LAKSHMI GURUNG
Member (Judicial)